Name of the Corporate Debtor: SRICHAKRA MERCHANDISING PRIVATE LIMITED; Date of Commencement of CIRP: 11-08-2026; List of Creditors as on: 24-10-2026; Name of IP: K.J.VINOD; Process Number: 1; Last 5 digitof registration number: 13451

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | Details in Annexure (Only PDF) |
|---|---|---|---|---|---|---|---|---|---|---|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | Annexure 1 |
| 2 | Unsecured financial creditors belonging to any class of creditors | 1 | 12725591 | 1 | 12725591 | 1.32 | 0 | 0 | 0 | Annexure 2 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 951513247 | 2 | 951513247 | 98.66 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 1 | 200000 | 1 | 200000 | 0.02 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | Annexure 9 |
| Total | | 4 | 964438838 | 4 | 964438838 | 100.00 | 0 | 0 | 0 | |